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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For hearing	433(e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikul. K. Arjun	Adv. for Petitioner	
2.	Shiva Shree Reddy	Adv. for Respondent	
		PH: 9886075362	

ORDER

Matter is listed today for suggesting the name of IRP. Shri Shivshankar Reddy, appeared for Corporate Debtor. He undertakes to file Vakalat for Corporate Debtor. He has also reported that part payment was made by the Operational Creditor to the Corporate Debtor. Counsel for the Petitioner also accepted that some payment was made to the Operational Creditor by the Corporate Debtor. List it on 21.02.2018.


Member (T)


Member (J)